

National Company Law Tribunal


Allahabad Bench

CP NO. (IB) 69/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Sudha Gupta v/s Jaiprakash Associates Ltd

SECTION OF THE COMPANIES ACT: 7 of I & B code of 2016

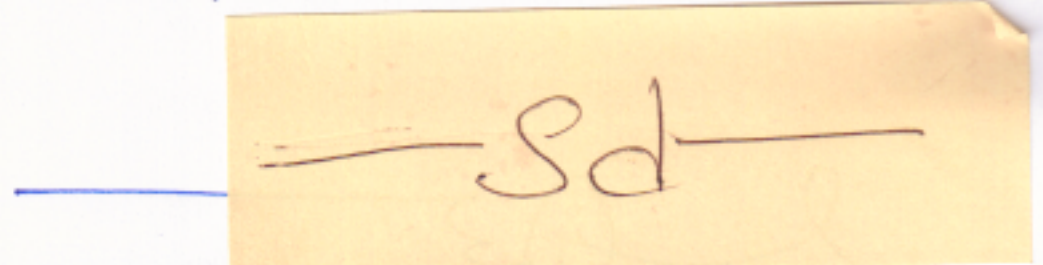
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. P. Aggarwal	Adv.	Resp.	
2.				

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On the mentioning by the counsel for the Corporate Debtor, the case is taken up out of turn. The learned counsel expressed that keeping in view the further clarification being sought for by this Tribunal, it would be appropriate to issue a fresh notice to the petitioner also. Therefore, some other date for further hearing may be fixed.

In view of this, the registry is directed to issue a notice to the petitioner for clarification and further argument.

Hence, the matter be listed on 20<sup>th</sup> November, 2017.



Dated:26.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)